

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA
UNSTARRED QUESTION NO. 124
TO BE ANSWERED ON 17.07.2017**

Autonomous Institutes

124. ADV. NARENDRA KESHAV SAWAIKAR:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has decided to merge some autonomous institutes/bodies under the administrative control of the Ministry;
- (b) if so, the details thereof along with the objectives of the said move;
- (c) whether the merger decision is likely to adversely impact the autonomy/ functioning of the institutes and if so, the remedial measures taken by the Government in this regard; and
- (d) whether merger decision have been taken to reduce the financial expenditure of the Government and if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(DR. MAHENDRA NATH PANDEY)**

(a) to (d): The Committee constituted by NITI Aayog for the review the autonomous bodies in its draft interim report has given recommendations for rationalisation of some of the autonomous bodies. The Committee has recommended the clustering/umbrella arrangement wherein a group of similar institutions may be brought together under the overarching umbrella framework for greater efficiency, better oversight, standardisation and mentoring support without losing the plurality of their discipline or their identifies.
